

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).321/2009

GARIB SINGH

Petitioner(s)

VERSUS

VIKAS PARTAP SINGH & ORS.

Respondent(s)

Date: 30/03/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Await compliance report from the CJM. Counsel for the Petitioner is directed to file affidavit of service in respect of Respondent No.1. Respondent Nos. 2 to 4 have been served, but there is no appearance for them.

List the matter on 28.04.2010.

(Ashok Menon)  
Registrar